

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. : CA/93/2017
IN
PETITION NUMBER : TCP/203/2016

NAME OF THE PETITIONER(S) : G. Palanisamy & another

NAME OF THE RESPONDENT(S) : M/s P.M.P. Lungi Private Limited & 8 others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

1. *P. Nagadeeswaran* for 1st Respondent
S. R. SUNDAR. *counsel*
for 2, 3 & 4. *P. Sharif*

2. *A. G. Srinivasan Raghava*
(for A. Palanisamy & Associates) for Petitioners *M. S. S.*

3. *Ambal Vannan*. Counsel for
1st Respondent *Ambal*

4. *S. M. JARINA BEGAM* Counsel for
9th Respondent *S. M. J.*

ORDER

Counsel for both the parties present, prayed for more time to file a Joint Memo of Compromise. At request, time is enlarged. Put up on 20.03.2018 at 10.30 AM.

ss
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)